

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**INDUCTION/REFRESHER TRAINING ON –**  
**LAW RELATING TO JUVENILE JUSTICE & EMERGING TRENDS**

**19<sup>th</sup> & 20<sup>th</sup> MAY, 2018**

**PROGRAMME**

**DAY ONE – 19.05.2018 (SATURDAY)**

*(Joint session of Principal Magistrates & Social Worker Members in the Auditorium of MPSJA)*

*(9.45 am - Group Photograph)*

10.00 am to 10.30 am                      Inaugural Session & introduction of the programme  
– By **Shri Mohd. Fahim Anwar,**  
**Registrar General,**  
**High Court of M.P., Jabalpur,**  
**&**  
**Sanjeev Kalgaonkar,**  
**Director In-charge, MPSJA**  
**&**  
**Smt. Seema Thakur,**  
**Additional Director,**  
**Directorate of Women & Child Development,**  
**Bhopal (M.P.)**

10.30 am to 12.00 noon                      Understanding the Problems/bottlenecks faced by  
Juvenile Justice Board in effective implementation of  
the Juvenile Justice (Care & Protection of Children)  
Act, 2015 and finding way ahead

Chaired by      **Shri Zakir Hussain,**  
**Secretary, Juvenile Justice Committee,**  
**High Court of M.P., Jabalpur**

Co- Chaired by **Smt. Seema Thakur,**  
**Additional Director,**  
**Directorate of Women & Child Development, Bhopal**  
**&**  
**Shri Ashish Singh,**  
**Assistant Director,**  
**Directorate of Women & Child Development, Bhopal**

**12.00 noon to 12.15 pm**

**TEA BREAK**

12.15pm to 1.15 pm                      Discussion on changing the mindset while presiding  
the Board and child psychology  
– By **Dr. Sneha Choudhary,**  
**Child Expert, Katni**

*(Screening of Documentary)*

**1.15 pm to 2.15 pm**

**LUNCH BREAK**

2.15 pm to 3.15 pm                      Discussion on law relating to age determination  
by J.J. board and preliminary assessment u/s 15 of  
J.J. Act  
– By **Shri Awdhesh Kumar Gupta,**  
**Faculty Member (Sr.),**  
**MPSJA**

**3.15 pm to 3.30 pm**

**TEA BREAK**

3.30 pm to 4.30 pm                      Apprehension, interim custody and bail pertaining to  
juveniles – Important issues  
– By **Smt. Sangeeta Yadav,**  
**Faculty Member (Jr.),**  
**MPSJA**

**4.30 pm to 4.40 pm**

**SHORT BREAK**

4.40 pm to 5.30 pm                      Discussion on Protection of Children from Sexual  
Offences Act, 2012 with reference to Sections 74  
to 89 of the J.J. Act  
– By **Shri Vibhanshu Joshi,**  
**Member, State Child Protection Society,**  
**Bhopal**

## **DAY TWO – 20.05.2018 (SUNDAY)**

- 9.45 am to 11.30 am ***Joint visit of Principal Magistrates, J.J. Board & Social Worker Members to Observation Home, Jabalpur***  
[Principal Magistrates, JJ Board – to be guided by **Smt. Anu Singh, CJ CL –II, Jabalpur**]
- 11.30 am to 1.00 pm Enquiry u/s 14, speedy trial and discussion on various orders that may be passed for rehabilitation of juvenile in conflict with law u/s 18 of the 2015 Act  
– By **Smt. Sangeeta Yadav,**  
**Faculty Member, (Sr.) MPSJA**
- 1.00 pm to 2.00pm** **LUNCH BREAK**
- 2.00 pm to 3.30 pm Mode of rehabilitation – Preparation and implementation of individual child care plan  
– By **Smt. Anu Singh,**  
**Civil Judge Class-II, Jabalpur**
- 3.30 pm to 3.45 pm** **TEA BREAK**
- 3.45 pm to 4.45 pm Presentation, discussion and sharing of best practices on:  
(i) Rehabilitation and social reintegration  
– By **Smt. Jyotsna Arya,**  
**Civil Judge Class-II, Sehore**  
(ii) Preparation and procedure for conducting quarterly meeting  
– By **Smt. Namita Dwivedi,**  
**Civil Judge Class-II, Harda**  
(iii) Role of Principal Magistrate with regard to Observation Home  
– By **Smt. Namita Borasi**  
**Civil Judge Class-II, Shivpuri**  
(iv) Discussion on law relating to assessment and trial of heinous offences  
– By **Shri Shivcharan Patel,**  
**Civil Judge Class-II, Sidhi**
- Chaired by– Shri Zakir Hussain,**  
**Secretary, Juvenile Justice Committee,**  
**High Court of M.P., Jabalpur**  
**&**
- Moderated by – Smt. Sangeeta Yadav,**  
**Faculty Member, (Sr.) MPSJA**
- 4.45 pm onwards Open interactive session followed by valedictory Session  
– By **Officers of the Academy**

**Note: -**

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.
- (4) **The Bus for Visit to Observation Home on day second (20.05.2018) shall depart at 09.30 a.m.**

**DIRECTOR IN-CHARGE**